

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**IN**  
**Original Application No. 163 of 2021(SZ)**

**IN THE MATTER OF**

Tribunal on its own motion Suo-Moto based on the News item Published in Telugu Eenadu Newspaper, Telangana Edition dated, 13.07.2021, under the caption "Indiscriminate Enchroachment of Tanks and ponds in Hyderabad and other Muncipalities.

..... Applicant(s)

Verses

1. The Principal Secretary to Government of Telangana,  
Department of Revenue, Hyd, Telangana

And 8 others.

..... Respondents

**Report of LPC,HMDA(8<sup>th</sup> & 9<sup>th</sup> Respondents) in Compliance to the Hon'ble NGT order dated 15/11/2021 in O.A.No.163 of 2021**

It is to submit that the Hon'ble NGT has issued order Dated 15/11/2021 in O.A No.163/2021 stating that the report submitted by the LPC,HMDA is only of general in nature and not addressed the specific issues that have been raised in the newspaper report and as the regulatory authority, what are the action take in this regard and directed to file detailed action if any, taken in this regard by 23/12/2021.

In this connection it is to submit that in the Newspaper, it is highlighted encroachment in water bodies and its conversion is a major environment issue.

The Water bodies mentioned in the Newspaper are detailed below

**1) Lake in Boduppall**

In the Newspaper it is mentioned that due to encroachment tank area decreased. It is to submit that the LPC, HMDA is not having control of this lake. The regulatory authority of this lake is the Greater Hyderabad Municipal Cooperation (GHMC).

**2) Kota Cheruvu in Warangal**

In the Newspaper it is mentioned about Encroachment of Kota Cheruvu in Warangal dist.. It is to submit that the LPC, HMDA is not having control of this lake. The regulatory authority of this lake is the District administration , Warangal District.

3) Lake in Choutuppal, Yadadri Dist.

In the Newspaper it is mentioned MPP building constructed in Tank FTL area in Yadadri District. It is to submit that the Choutuppal area comes under HMDA jurisdiction. The District administration, Yadadri – Bhongir Dist. will be addressed for taking necessary action and to submit action taken report in this regard.

4) Lake in Nagarkurnool

In the Newspaper it is mentioned that inside the tank bed illegal constructions were done. It is to submit that the LPC, HMDA is not having control of this lake. The regulatory authority of this lake is the District Administration, Nagarkurnool District.

5) Constructions in Irrigation channels in Mancheral Dist.

In the Newspaper it is mentioned that Constructions were done in Irrigation Channels. It is to submit that the LPC, HMDA is not having control of this Irrigation Channel. The regulatory authority of this channel is the District Administration, Mancheral District.

It is to submit that HMDA is having jurisdiction spreads only in seven districts, Viz., Hyderabad, Ranga Reddy, Medchal-Malkajgiri, Medak, Sangareddy, Siddipet, Yadadri-Bhongir. Whenever any complaint of any kind on water bodies is received, they are being addressed to the concerned District Collectors/GHMC/Local authorities of Irrigation Department for taking immediate necessary action to protect the water body.

*Krishna Rao*  
24/12/21

Executive Engineer  
Lake Protection Committee  
HMDA